

LOK SABHA

Thursday, August 9, 1962/Sravana 18,
1884 (Saka).

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO
QUESTIONS

Children's Film Society

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- *144. { Shri Harish Chandra
Mathur;
Shri K. Pattnayak;
Shri Yashpal Singh:

Will the Minister of Information and Broadcasting be pleased to state whether the affairs of the Children's Film Society have been enquired into and if so with what results?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): At the instance of the Children's Film Society three Government officers are examining different aspects of its working. Their reports are expected shortly.

Shri Harish Chandra Mathur: May I know if already certain weaknesses of this Society have come to the notice of the Government and if any interim steps have been taken to plug the loopholes?

Shri Sham Nath: Yes, Sir. We received certain complaints and certain allegations were made against the working of the Society and we wanted to take some steps. Before we did that, the Executive Council of the Children's Film Society itself asked

us to appoint three officers to go into the working of the society.

Shri Harish Chandra Mathur: May I know whether the Films Division, i.e. the departmental agency has also produced certain children's films and how they compare with the films produced by the Society? May I also know whether the suggestion that this should be taken over by the Films Division has been examined?

Shri Sham Nath: It is very difficult to say how the films produced by this Society stand in comparison to the films produced by the Films Division. I would require notice for that. As regards the suggestion which the hon. Member has made it will be considered.

Shri Vidya Charan Shukla: May I know whether three members of the Executive Committee of the Society gave the same reasons as were given by the Secretary of the Children's Films Society while tendering his resignation or the reasons were different?

Shri Sham Nath: It is a fact that Shri Mahendra Nath tendered his resignation and that was accepted by the Executive Council with effect from the date of expiry of six months' leave granted to him from 12th June, 1962. As regards the resignation of other Members, I am not aware of the reasons they gave for their resignation.

श्री यशपाल सिंह : क्या यह सच है कि इस सोसायटी में लाखों रुपए का खर्च हुआ है और अगर हुआ है, तो उस को वापस लेने के लिए सरकार क्या कार्रवाई कर रही है ?

श्री शामनाथ : यह तो सही है कि कुछ इस किस्म की शिकायतें गवर्नमेंट के पास आई हैं और इसी लिए यह एन्क्वायरी हो रही है। जब इस एन्क्वायरी का नतीजा सामने आ जायेगा, उस वक्त यह कहना मुमकिन होगा कि सोसायटी में कोई ग़बन हुआ है या नहीं।

श्री कि० पटनायक : क्या इस एन्क्वायरी में ऐसे लोगों का एविडेंस लिया जा रहा है, जो पहले इस सोसायटी में नौकर थे, लेकिन जो इस से तंग आ कर छोड़ कर चले गए थे ?

श्री शामनाथ : इस वक्त पोजीशन यह है कि जो प्रिलिमिनरी एन्क्वायरी हो रही है, उस में तीन आफ़िसर्ज़ काम कर रहे हैं, मसलन एकाउंट्स क्रो मि० चारी देख रहे हैं, आफ़िस के वकिंग क्रो एक दूसरे आफ़िसर साहब देख रहे हैं और प्रोडक्शन एंड डिस्ट्रिब्यूशन यूनिट का वकिंग मि० राणाडे देख रहे हैं।

श्री कि० पटनायक : श्रीमान्, मेरा सवाल दूसरा था। मेरा सवाल तो यह था क्या इस एन्क्वायरी के सम्बन्ध में ऐसे लोगों का भी एविडेंस लिया जा रहा है, जो पहले इस सोसायटी में नौकर थे, लेकिन जो इस सोसायटी की गन्धी से तंग आ कर इस्तीफा दे कर चले गए हैं, जैसे एक एकाउंटेंट और क्लर्क था।

श्री शामनाथ : इस वक्त आफ़िसर्ज़ एन्क्वायरी कर रहे हैं और उन की रिपोर्ट आने के बाद अगर जरूरी समझा जायेगा कि जो लोग इस सोसायटी में पहले काम करत थे, उन को बुला कर दर्याफ्त किया जाये, तो वैसे भी किया जायगा।

Economic Conference at Cairo

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Shri P. R. Chakraverti:
Shri Bishanchander Seth:
Shri S. B. Das:
Shri Subodh Hansda:
Shri Basumatari:
Shri S. C. Samanta:
Shri K. N. Tiwary:
Shri Bibhnti Mishra:
Shri Raghunath Singh:

*145

Shri Kolla Venkalah:
Shri Daji:
Shri Indrajit Gupta:
Shri Yashpal Singh:
Shrimati Maimoona Sultan:
Shri Nath Pai:
Maharajkumar Vijaya
Ananda:
Shri Hem Barua:
Shri Ram Ratan Gupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether India was one of the convenors of the Economic Conference held at Cairo;

(b) how many nations participated in it; and

(c) what were their main recommendations?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Thirty-six.

(c) The Conference unanimously adopted what is known as the "CAIRO DECLARATION OF DEVELOPING COUNTRIES" which is placed on the Table of the House. [Placed in Library. See No. LT-300/62].

Shri P. R. Chakraverti: Will the Government give us some idea of the main objective for which the conference has been convened?

Shri Manubhai Shah: The main purpose of the conference was to look into the economic problems of the developing countries, since they represent more than two-thirds or almost three-fourths of the whole world. In the recent decade, what is called the development decade of the United Nations, there has been a fall in the share in the world market of the developing countries from 25 per cent to 32 per cent. So, all the developing countries are feeling alarmed due to the economic, trade and commercial policies of the industrialised countries, and developing countries are losing both in price and in volume of the primary products which are exported to the developed countries.